

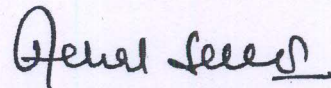
+
Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat

MEETING NOTICE

Subject:- Review of Court Cases .

The Hon'ble Minister for Law and Justice has desired to take a meeting with the Law Officers representing the State in the Srinagar Wing of the High Court, Law Officers of the concerned Departments and Standing Counsels of Kashmir Division to review of the court cases pending before the Hon'ble High Court as well as the Subordinate Courts on **19th May, 2017 at 3:00 PM at SKICC Auditorium, Srinagar.** The following are requested kindly to make it convenient to attend the said meeting on the scheduled date, time and venue:-

1. Learned Advocate General,
J&K Srinagar.
2. Secretary to Government,
Law, Justice and Parliamentary Affairs,
3. Director Litigation ,
Kashmir.
4. All Law Officers (Sr. AAGs, AAGs, DAGs and GAs) representing the State in the Kashmir Wing of the High Court of J&K.
5. All Additional Secretaries/Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants posted in different Departments in Civil Secretariat and subordinate Offices.
6. All Standing Counsels of Kashmir Division (representing the Subordinate Courts at Kashmir):



Special Secretary to Government,
Department of Law, Justice and Parliamentary
Affairs

No: - LD(Estt)2015/RM.

Copy to the:-

1. Financial Commissioner/Principal Secretary/Commr/Secretary to Government, _____ Department. He is requested to depute the concerned Law officers on the said date to attend the meeting.

Dated:- 15-05-2017.

